

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 72/2010	TP 25/16	Hearing	397-398	Sealit Gaskets Pvt. Ltd., & 6 Others Vs K. Raheja Hotels & Estates Pvt. Ltd., & 6 Others.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

SHIVABHUSHAN  
FOR MANEESHA  
KONGOVI  
9986936553

PETITIONERS 1 TO 4,6,7.

Shivio for  
MANEESHA KONGOVI

R.U. Bewali  
for Hella & Hella  
for R-3  
9448844554

Resp - 3

Bewali

Counsel for petitioner is present. Counsel for R-3 is present. He reported stay continues.

List it on 14.07.2017.

  
MEMBER (J)

  
MEMBER (T)